

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Sanjeev Meena S/o Sh. R K Meena (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-East Saket
2.	Deepanshu S/o Sh. Binod Chauhan (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-East Saket
3.	Arun Singh S/o Sh. Gopal Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-East Saket
4.	Satish Kumar S/o Sh. Krishan Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-East Saket
5.	Hakikat S/o sh. Anil Kumar (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: West THC
6.	Sandeep Kumar S/o Sh. Rajender Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: West THC
7.	Amandeep EC: 56748186 (Newly Appointed)	Process Server in the Nazarat Branch Distt: Central THC	Process Server in the Nazarat Branch Distt: West THC
8.	Sushil Mann EC: 41261700 (Newly Appointed)	Process Server in the Nazarat Branch Distt: Central THC	Process Server in the Nazarat Branch Distt: West THC
9.	Bhagwan Singh S/o Sh. Bharat Lal (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South Saket
10.	Ravi Yadav S/o Sh. Lal Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: South-West Dwarka



11.	Gaurav Khokher S/o Sh. Deshpal Khokher (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North-West Rohini
12.	Deepak Khatri S/o Sh. Gianender Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: Shahdara KKD
13.	Hariom S/o Sh. Purshotam Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: East KKD
14.	Arun Mann S/o Sh. Om Prakash Mann (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North Rohini
15.	Vishesh Kumar Meena S/o Sh. Mukesh Singh (Newly Appointed)	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: North-East KKD
16.	Sher Bahadur EC : 90054	Process Server in the Office Pool, Admin. Branch-III Distt: Central THC	Process Server in the Nazarat Branch Distt: New Delhi PHC
17.	Arun Kumar EC: 92146	Process Server in the Nazarat Branch Distt: New Delhi PHC	Process Server in the Nazarat Branch Distt: North Rohini
18.	Varun Kumar Bansal EC: 80435067	Process Server in the Nazarat Branch Distt: North Rohini	Process Server in the Nazarat Branch Distt: New Delhi PHC
19.	Rajesh Kumar EC: 352210579/90288	Process Server in the Nazarat Branch Distt: South Saket	Process Server in the Nazarat Branch Distt: West THC
20.	Umesh Kumar EC: 34886549	Process Server in the Nazarat Branch Distt: Central THC	Process Server in the Nazarat Branch Distt: South Saket

21.	Shriom Sharma EC: 90082	Process Server in the Nazarat Branch Distt: Central THC	Process Server in the Nazarat Branch Distt: North-West Rohini
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Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

NK 28/7/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 58057-167 /ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 28 JUL 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Administrative Civil Judges concerned Delhi/New Delhi.
3. Incharges, Nazarat Branch concerned Delhi/New Delhi.
4. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned for immediate compliance.
8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

[Signature]
28/07/23

Administrative Officer (Judl), Admn. Branch-III
Central, THC